

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

C.P. (I.B) No.61/9/NCLT/AHM/2019

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.02.2021

Name of the Company: BVC Tradeport Pvt. Ltd.  
V/s  
Salebhai Internet Ltd.

Section: 9 of the Insolvency & Bankruptcy Code, 2016

**ORDER**

Learned Counsel Mr. Vandan Baxi appeared for the Operational Creditor.

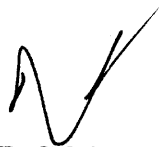
Learned Counsel Mr. U R Bhatt appeared for the Corporate Debtor.

Heard Learned Counsel for the Operational Creditor.

The matter stands adjourned for hearing from the side of Corporate Debtor.

List the matter on 24.03.2021.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 3rd day of February, 2021  
vc